

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 94/397-398/NCLT/AHM/2016 (New)
C.P. No. 34/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

Name of the Company: Vortex Ice Cream Pvt. Ltd. & Ors.
V/s.
Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PAVAN S. GODIAWALA	ADVOCATE	RESP NO. 3, 4 & 8	
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2.	ARJUN R. SHETH	ADVOCATE & SOLICITOR	} PETITIONERS	}
	MANUSHBAI BHATT	SR. ADVOCATE		
	KARAN SANGHANI	ADVOCATE		

3.	SANDEEP SINGHI	ADVOCATE	} RESP NOS. 1, 2, 5 to 7	}
	SHAMIK BHATT	ADVOCATE		

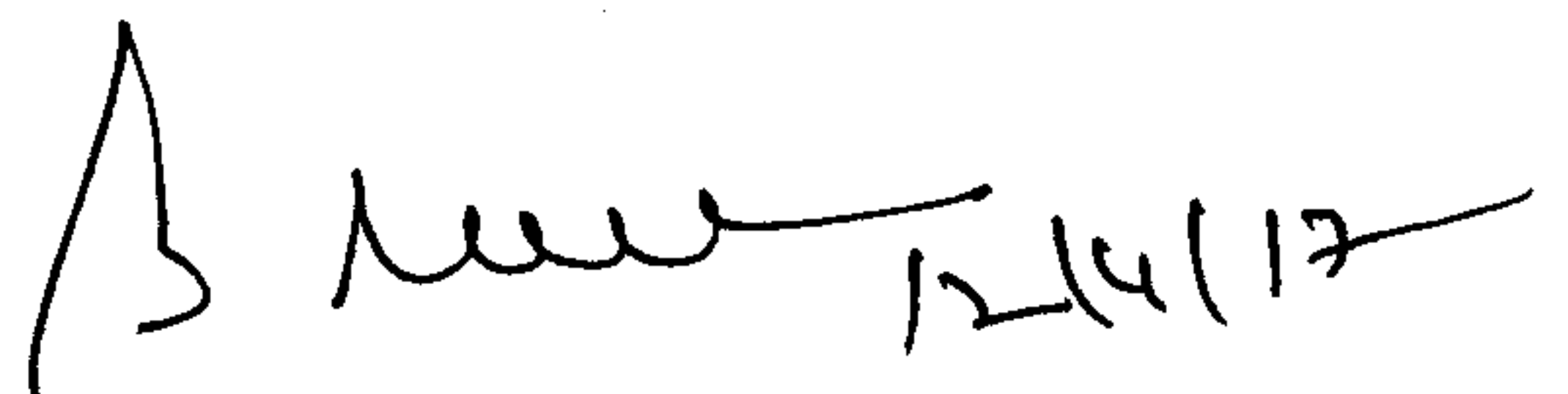
ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth with Learned Advocate Mr. Karan Sanghani present for Petitioners. Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Shamik Bhatt present for Respondents no. 1, 2, 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 3, 4 and 8.

Heard arguments of Learned Counsel for Petitioners.

For arguments of Learned Counsel for Respondents.

List the matter on 21.04.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 12th day of April, 2017.